

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3584
TO BE ANSWERED ON 21.03.2025**

AYUSHMAN BHARAT HEALTH AND WELLNESS CENTERS IN WEST BENGAL

3584. SHRI RAJU BISTA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the objectives for the establishment of Ayushman Bharat Health and Wellness Centers (AB-HWC);
- (b) the details of total funds allocated towards AB-HWCs during the last five years, State-wise and year wise;
- (c) the details of total funds allocated towards the establishment of AB-HWCs in the districts of Darjeeling, Kalimpong and North Dinajpur since 2019, year-wise;
- (d) the details of total AB-HWC projects sanctioned, grounded and completed in the districts of Darjeeling and Kalimpong since 2019 including the names of the projects and locations, year-wise; and
- (e) the future plans for the upgradation of existing AB-HWCs or establishment of new AB-HWCs in the districts of Darjeeling, Kalimpong and North Dinajpur?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (e): In February 2018, the Government of India announced establishment of 1,50,000 Ayushman Arogya Mandirs (AAMs), erstwhile Ayushman Bharat Health and Wellness Centres (AB-HWCs), across the country by December 2022 by transforming existing Sub-Health Centres (SHC) and Primary Health Centres (PHC) in rural and urban areas to deliver the expanded range of comprehensive primary healthcare services with complete 12 package of services that includes preventive, promotive, curative, palliative and rehabilitative services which are universal, free, and closer to the community.

Details of State/UT-wise, State Program Implementation Plan (SPIP) approvals given for AAMs under National Health Mission (NHM) in the last five years is attached at **Annexure**.

As per the information provided by Government of West Bengal, details of total funds allocated for the establishment of AAMs in the districts of Darjeeling, Kalimpong and North Dinajpur since 2019, year-wise, is as follows:

Financial Year	District-wise Funds Allocated (Rs. in Lakhs)			
	Darjeeling (GTA)	Darjeeling (SMP)	Kalimpong	North Dinajpur
2019-20	-	56.40	-	37.77
2020-21	0.50	167.94	6.86	205.27
2021-22	17.17	124.19	12.23	178.55
2022-23	38.98	96.99	3.21	81.68
2023-24	38.28	34.86	-	92.16
2024-25 (Up to February ,2025)	39.26	30.04	-	101.23

GTA: Gorkhaland Territorial Administration; SMP: Siliguri Mahakuma Parishad

As updated by the States/UTs in AAM portal, a total of 1,76,573 Ayushman Arogya Mandirs have been established and operationalized till 28.02.2025 including a total of 13,417 AAMs in West Bengal.

Health Dynamics of India (HDI) (Infrastructure & Human Resources), 2022-23 is an annual publication, based on healthcare administrative data reported by States/UTs. As per HDI 2022 -23, in the districts of Darjiling, Kalimpong and North Dinajpur, a total of 278, 62 and 481 SCs & PHCs have been established. Out of these, 250, 53 and 479 centres have been upgraded to AAMs, as on 28.02.2025, respectively.

State/UT-wise SPIP Approval for AAMs under NHM from FY 2019-20 to FY 2023-24						
(Rs. in Lakhs)						
Sl. No.	States	2019-20	2020-21	2021-22	2022-23	2023-24
		SPIP Approval				
1	Andaman and Nicobar Islands	380.52	513.70	510.40	15.00	10.50
2	Andhra Pradesh	54,953.44	19,812.59	36,634.88	4,089.10	3,745.65
3	Arunachal Pradesh	748.69	2,537.60	2,400.07	1,119.21	883.71
4	Assam	7,990.71	34,894.82	14,801.60	23,445.27	18,267.63
5	Bihar	21,112.23	47,753.56	54,858.16	52,749.20	4,026.16
6	Chandigarh	0.80	141.30	562.88	124.82	124.82
7	Chhattisgarh	11,102.64	25,366.83	24,263.83	16,633.63	8,478.83
8	Dadra & Nagar Haveli	28.84	413.40	0.00	8.59	8.59
	Daman & Diu					
	Delhi	0.00				
9	Goa	59.40	792.39	770.66	512.89	53.09
10	Gujarat	14,565.00	36,605.38	39,089.26	13,178.54	8,252.56
11	Haryana	7,671.80	11,184.25	23,912.27	11,399.68	5,971.04
12	Himachal Pradesh	5,556.94	17,717.18	6,040.21	928.75	226.99
13	Jammu and Kashmir	7,436.53	9,875.32	8,924.28	3,657.24	3,070.74
14	Jharkhand	11,980.49	18,600.46	10,798.17	25,173.69	11,763.54
15	Karnataka	18,933.68	55,448.77	29,566.25	42,721.29	13,716.82
16	Kerala	31,465.33	27,662.37	5,849.91	18,111.82	26,520.10
17	Lakshadweep	0.00	23.30	32.01	3.55	1.99
18	Madhya Pradesh	20,916.48	82,633.95	43,527.48	19,073.02	31,381.22
19	Maharashtra	56,030.75	92,246.46	43,035.35	36,566.83	13,564.63
20	Manipur	2,222.53	4,204.49	2,606.43	1,114.70	1,100.70
21	Meghalaya	1,391.88	2,369.46	3,895.09	2,741.67	717.12
22	Mizoram	690.15	2,046.65	1,649.70	755.57	671.08
23	Nagaland	1,403.68	3,272.56	2,843.12	660.61	785.47
24	Odisha	11,738.45	11,993.91	35,481.50	15,286.40	13,418.93
25	Puducherry	34.50	835.26	804.39	269.75	258.95
26	Punjab	6,387.76	23,973.61	14,852.40	4,613.92	1,772.53
27	Rajasthan	6,177.73	1,13,827.72	79,589.44	17,212.36	17,212.36
28	Sikkim	230.91	1,348.93	1,199.38	110.21	98.65
29	Tamil Nadu	8,696.79	23,664.31	35,265.22	8,096.81	4,339.34
30	Telangana	5,685.10	6,337.76	17,442.98	5,202.87	5,853.78

32	Tripura	3,779.80	5,447.10	3,273.92	4,421.36	671.46
33	Uttar Pradesh	62,372.49	1,59,029.82	1,57,394.70	74,968.69	1,78,616.62
34	Uttarakhand	2,742.98	7,464.61	4,651.06	7,214.59	2,143.06
35	West Bengal	20,275.89	49,356.40	30,098.19	20,608.22	12,605.01
36	Ladakh	0.00	1,118.01	2,458.41	1,870.85	633.80

Note:

SPIP Approval is as per the available Financial Management Reports submitted by State/UTs and are provisional.
